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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 134/7/NCLT/AHM/2017

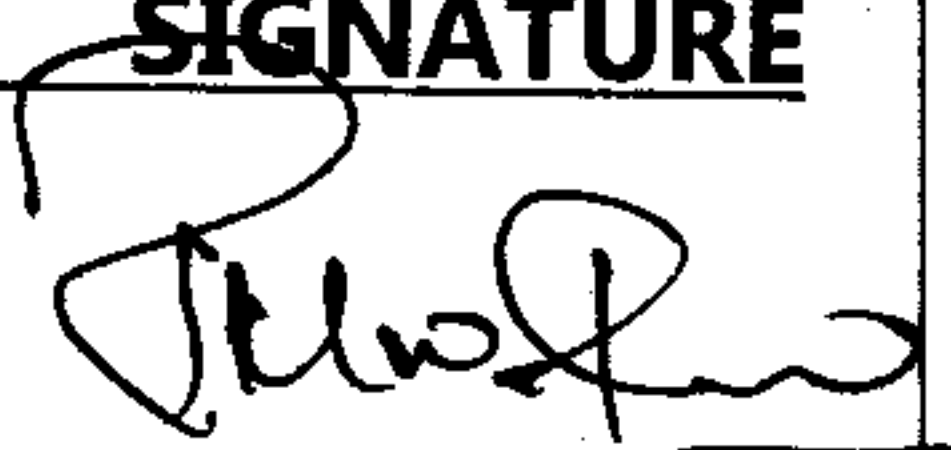
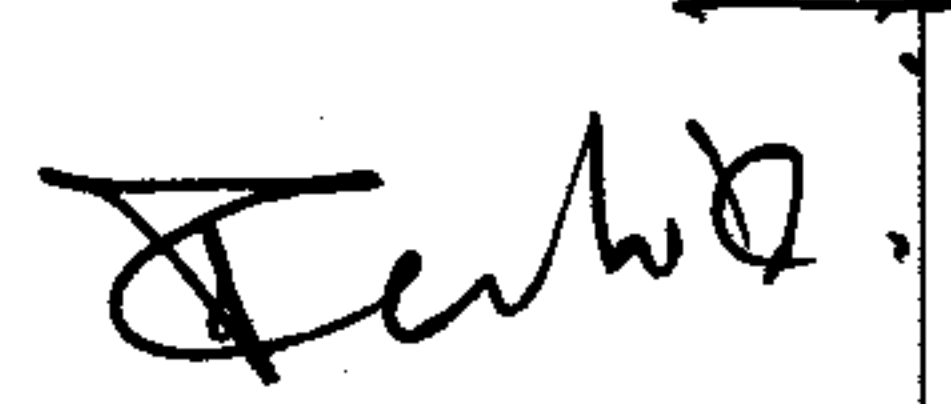
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017**

Name of the Company: Punjab National Bank.
V/s.
Jaihind Infratech Projects Pvt Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Raju Kothari	Advocate	Applicant	
2.	Ruchika Sharma	Advocate	Respondent	

ORDER

Learned Advocate Mr. Raju Kothari present for Financial Creditor/ Petitioner.
Learned Advocate Ms. Ruchika Sharma i/b Learned Advocate Mr. Ravish Bhatt
present for Respondent.

Learned Advocate Ms. Ruchika Sharma i/b Learned Advocate Mr. Ravish Bhatt
filed Vakalatnama for Respondent.

Respondent not filed objections.

At request of learned Counsel for Respondent.

List the matter on 17.11.2017 for objection, if any on Respondent and hearing before
admission.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 14th day of November, 2017.